## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 1074 ANSWERED ON 08/02/2022

## **BUDGET ALLOCATION UNDER PMGSY-II**

#### 1074. SHRI VINAYAK RAUT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the States for which budget allocation has been made in the second phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of roads in kilometers to be constructed;
- (b) the length of roads, in kilometers, constructed under the above scheme in Maharashtra and the expenditure made thereon;
- (c) the status of progress of other roads proposed under the scheme in Maharashtra and the details of the proposed pending roads; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

(a) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I) was a one-time special intervention to provide rural connectivity, by way of a single allweather road, to the eligible unconnected habitations in the core network. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. All States have already been sanctioned their allocation under PMGSY-II. Under PMGSY-II, 49,885 km road length has been sanctioned for Rs. 31,802.39 crore, out of which, as on 03.02.2022, 46,136 km has been completed by incurring expenditure of Rs. 25,243.04 crore including state share. PMGSY-II is targeted for completion by September 2022. The details of road length sanctioned, completed and expenditure incurred under PMGSY-II are given in **Annexure**.

(b) Under PMGSY-II, in the State of Maharashtra, total 2,619 km road length was sanctioned for Rs. 1,572.58 crore. Out of which, as on 03.02.2022, 2,585.41 km has been constructed by incurring expenditure of Rs.1,502.31 crore including state share.

(c & d) The status of progress of roads under other verticals of PMGSY in the State of Maharashtra is given below: -

Vertical	Sanctioned			Completed			Balance*		
	Roads	Length	Bridges	Roads	Length	Bridges	Roads	Length	Bridges
	(Nos.)	( <b>km</b> )	(Nos.)	(Nos.)	( <b>km</b> )	(Nos.)	(Nos.)	( <b>km</b> )	(Nos.)
PMGSY-I	5,610	24,783	685	5,545	24,012	645	65	208	40
PMGSY-III	430	2,926	0	0	173	0	430	2,753	0
RCPLWEA	46	620	108	5	111	14	41	509	94
Total	6,086	28,329	793	5,550	24,296	659	536	3,470	134

Balance road length is less than the difference of sanctioned and completed length due to the reasons that some habitations were connected with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

The State is yet to complete 208 km of road length and 40 bridges under PMGSY-I. The target date for completion of PMGSY-I work is September 2022.

Also 509 km of road length and 94 bridges under Road Connectivity Project for Left Wing Extremism Affected Area (RCPLWEA) are pending for completion. The target date for completion of RCPLWEA is March 2023.

The State has submitted proposal of 4 Long Span Bridges (LSBs) under Road Connectivity Project for Left Wing Extremism Affected Area (RCPLWEA). Pre-Empowered (Pre-EC) meeting has been held to consider the above proposal. Compliance report on the observations of Pre-EC is still awaited from the State.

The state of Maharashtra has been allocated 6,550 km road length under PMGSY-III, out of which the State has been sanctioned 2925.92 km of roads.

The State has submitted another proposal of 2952 km road length under PMGSY-III. The State is required to modify the project reports based on the technical observations of the State Technical Agencies (STAs), Principal Technical Agency (PTA) and National Rural Infrastructure Development Agency (NRIDA) before they can be put before the Empowered Committee for sanction.

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Annexure referred to in reply to point (a) of Lok Sabha unstarred Question No. 1074 for Reply on 08.02.2022.

The State/UT wise details of the road length sanctioned, completed, value of projects and expenditure under PMGSY-II

Sr. No	State/UTs	Road Length Sanctioned (in km)	Value of Projects (Rs. in	Road Length Completed	Expenditure (including state share)	
			crore)	(in km)	(Rs. in crore)	
1	Andaman And Nicobar	96.66	51.19	0	0	
2	Andhra Pradesh	1,330.95	692.36	1,283.44	576.83	
3	Arunachal Pradesh	550.91	491.93	193.45	270.88	
4	Assam	1,724.35	1,323.88	1,705.97	1,044.00	
5	Bihar	2,456.47	1,570.40	2,147.23	1,287.39	
6	Chhattisgarh	2,240.71	1,422.75	2,189.84	1,274.02	
7	Gujarat	1,180.31	753.71	1,171.81	608.69	
8	Haryana	1,042.24	956.62	1,015.74	807.74	
9	Himachal Pradesh	1,251.16	964.26	662.10	498.06	
10	Jammu And Kashmir	683.55	768.26	473.71	358.16	
11	Jharkhand	1,641.81	1,031.54	1,567.50	775.70	
12	Karnataka	2,241.18	1,042.32	2,218.16	1,008.42	
13	Kerala	582.89	479.78	534.81	366.15	
14	Madhya Pradesh	4,984.50	3,599.47	4,874.77	3,144.01	
15	Maharashtra	2,618.91	1,572.58	2,585.41	1,502.31	
16	Manipur	325.00	275.21	76.30	73.81	
17	Meghalaya	489.96	380.28	272.96	171.59	
18	Mizoram	194.25	262.23	35.00	43.93	
19	Nagaland	227.60	228.42	6.00	36.46	
20	Odisha	3,672.39	1,698.18	3,621.26	1,486.73	
21	Pondicherry	106.13	49.64	0	0	
22	Punjab	1,342.82	865.37	1,330.80	742.20	
23	Rajasthan	3,464.26	1,460.77	3,468.63	1,101.42	
24	Sikkim	120.99	104.68	37.12	41.20	
25	Tamilnadu	2,940.42	1,433.73	2,936.47	1,482.69	
26	Tripura	307.23	333.29	119.23	97.26	
27	Uttar Pradesh	7,614.28	4,540.26	7,508.67	3,975.66	
28	Uttarakhand	905.83	582.54	778.48	406.17	
29	West Bengal	2,523.81	2,203.24	2,369.84	1,523.91	
30	Telangana	944.08	575.44	896.02	486.25	
31	Ladakh	79.33	88.04	55.78	51.41	
	Total :	49,884.97	31,802.39	46,136.48	25,243.04	